

Declaration of Assets and Liabilities

Year **2020-21**

I, Sanjeev Kumar - I, son/daughter/wife of Late Sachchidanand Prasad,
Aged 48 years, belonging to Bihar Vidhan Sabha service and presently working
as Assistant give herein below the details of the assets (immovable, movable, bank
balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

Sr. No.	Description	Self	Spouse Name(S) Ranjana Kumari	Dependant-1 Name Saanvi Priya(D)	Dependant-2 Name Jisha Aradhya(D)	Dependant-3 Etc. Name
(i)	Cash	12500/-	20000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI BVM-372331/- Canara Bank Sitamarhi-125401/-	SBI ADB MOTIHARI-6219/-			-
(iii)	Bonds, Debentures and Shares in companies	SBI SIP- 2000/- PER MONTH NIPPAN INDIA SIP- 2000/- PER MONTH	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Post office saving a/c- 11603/- NSC- 100000/- KVP- 100000/- NPS- 170296/- Lic policy having annual premium 29956/- (sum assured -Rs - 550000/-) Lic Samridhi plus (single premium)-30000/- (year 2011) Jivan vridhi (single premium)- 40000/- (Year 2012) Lic endowment plan (single premium)- 27700/- (Year 2017) PSY- RS 12/- per annum	POST OFFICE SAVING A/C- 159411/- POST OFFICE 5 YEAR TDR- 200000/- RD POST OFFICE - 3000/- PER MONTH LIC POLICY HAVING ANNUAL PREMIUM- 11048/- (sum assured Rs- 200000/-) LIC JIVAN SAGUN (SINGLE PREMIUM)- 31275/- (Year - 2014) LIC JIVAN SIKHAR (SINGLE PREMIUM) 42945/- (Year -2015)	-	-	-
(v)	Motor Vehicles (details of make, etc.)	-	-	-	-	-
(vi)	Jewellery (give details of weight and value)	GOLD - 25 Gm	GOLD-180 Gm SILVER-500Gm	GOLD-20 Gm SILVER-50Gm	GOLD-15Gm SILVER-50Gm	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

संजीव कुमार

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) Ranjana Kumari	Dependant-1 Name Saanvi Priya(D)	Dependant-2 Name Jisha Aradhya(D)	Dependant-3 Etc. Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Undivided ancestral/parental property at kapraul bhabdepur, Sitamarhi	-	-	-	-	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	Khata no-268 Plot no-633 sub plot no-15c, Tauzi no-5855, Area-690 sq. Feet, sikandarpur Biscuit Factory Road, Danapur, Patna	-	-	-	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Undivided ancestral/Parental house and land at Mata mandir marg (thana road) Sitamarhi	-	-	-	-	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-	
(v)	Others (such as interest in property)	-	-	-	-	-	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-	-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-

संजीव कुमार

(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y. 2020-2021 TAX PAID-Rs.36347/- PAN NO.- BDMPK3729C	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief. I also declare that I have undivided Ancestral/Parental Properties . I am entiled of one third part of this property. At present, Property belongs to my Mother.

Signature संजीव कुमार

Name of Employee:Sanjeev Kumar-I

Place:Patna

Designation:.....Assistant.....

Date: 15-02-2021

Department: Bihar Vidhan Sabha

Secretariate.

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.